

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5616
ANSWERED ON:10.05.2012
NSIC
Gaddigoudar Shri P.C.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether National Small Industries Corporation (NSIC) facilitates Micro and Small Industries in Government purchase;
- (b) if so, the details thereof; and
- (c) the number of micro and small industries registered under NSIC's Government stores purchase programme during the last three years?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a)&(b): Yes, Madam. National Small Industries Corporation Limited (NSIC) a PSU under the administrative control of the Ministry of Micro, Small & Medium Enterprises facilitates Micro and Small Industries for participation in Government Stores Purchase Programme. The micro and small enterprises registered with NSIC under its Single Point Registration Scheme get the following facilities:-

- (i) Issue of Tender sets free of cost;
 - (ii) Exemption from payment of Earnest money;
 - (iii) Waiver of Security Deposit to the Monetary Limit for which the unit is registered; and
 - (iv) Price Preference upto 15% to MSEs over the quotation of large scale units.
- (c) The number of micro and small industries registered under NSIC's Single Point Registration Scheme during the last three years are given below:

Year	No. of new units registered
2009-10	3327
2010-11	3099
2011-12	3023